

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

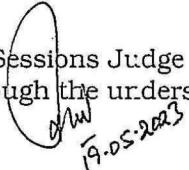
In supersession of all earlier orders, the following committee is hereby re-constituted with immediate effect :-

S. No.	Name of the Committee	Name of the Judicial Officers/Court Officials Designated as
1.	Purchase Committee	Sh. Sunil Kumar Aggarwal, Principle Judge Chairman (Family Court) Ms. Mona Tardi Kerketta, ADJ-01/NE Member Sh. Sujit Saurabh, JSCC/ASCJ/GJ/NE Member Ms. Vasundhara Azad, ACJ/CCJ/ARC/NE Member Sh. Nitish Kumar Sharma, MM-03 Member Accounts Officer/DDO/NE Member (to assist the Purchase Committee)

If the Chairman of the Committee is not available for any reason or on leave, the next senior most member of the concerned Committee shall act as Chairman of the said Committee.

Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

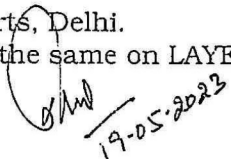

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 3464-3473/Committee/Judl./N-E/KKD/Delhi/2023

Dated : 19 MAY 2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. The A.O. (Judl.)/Branch Incharge of all the Branches of North-East District.
5. PRO/APRO, THC/KKD Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch, North-East District, KKD Courts Delhi to upload the same on LAYERS.
8. P.S/Reader to the undersigned.


**Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.**